

**DRAFT MINUTES OF THE MEETING No. 43/12 dated 25.01.2012 UNDER THE CHAIRMANSHIP OF Shri V.K Srivastava, Addl. DG**

**NC MEETING UNDER THE CHAIRMANSHIP OF SHRI V.K. SRIVASTAVA, ADDL.DG AND LIST OF OFFICERS PRESENT IN THE MEETING IS GIVEN BELOW:-**

1. Shri Jasbir Singh, Consultant, Deptt. of C&PC (Chem. Div)
2. Shri Nand Lal, DIPP
3. Shri S.K. Aggarwal, DC(MSME)
4. Shri Praveen Sharma, Dy.DGFT

The Committee first considered minutes of the ALC Meeting No.42/12 for confirmation and confirmed and adopted the same without any change.

**Office of Directorate General of Foreign Trade  
New Delhi -0**

**Para 4.7 Decision(DRAFT)**

**MEETING NUMBER** : 43/83-ALC1/2011 **MEETING DATE** : 25.01.2012

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| 1 | <b>Case No.:</b> 6/20/83-ALC1/2008                                                                                                                                                                                             | Party Name:ST. ANNES CASHEW INDUSTRIES | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|   | HQ File :01/83/050/00638/AM09/                                                                                                                                                                                                 | RLA File :53/81/040/00002/AM09/        | Lic.No/Date:5310006105<br>01.08.2008       | Defer<br>Date:22.02.2012               |
|   | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 22.2.12. |                                        |                                            |                                        |

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| 2 | <b>Case No.:</b> 33/27/83-ALC1/2010                                                                                                                                                                                            | Party Name:JUPITER LEYS PRIVATE LIMITED | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|   | HQ File :01/83/050/00476/AM11/                                                                                                                                                                                                 | RLA File :10/24/040/00054/AM11/         | Lic.No/Date:1010040353<br>30.09.2010       | Defer<br>Date:22.02.2012               |
|   | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 22.2.12. |                                         |                                            |                                        |

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| 3 | <b>Case No.:11/47/83-ALC1/2010</b>                                                                                                                                                                                             | Party Name:JUPITER LEYS PRIVATE LIMITED | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:Case<br/>Deferred</b> |
|   | HQ File :01/83/050/00922/AM11/                                                                                                                                                                                                 | RLA File :10/24/040/00111/AM11/         | Lic.No/Date:1010041749<br>14.02.2011       | Defer<br>Date:22.02.2012        |
|   | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 22.2.12. |                                         |                                            |                                 |

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| 4 | <b>Case No.:71/51/83-ALC1/2010</b>                                                                                                                                                                                             | Party Name:SYNTHITE INDUSTRIES LIMITED | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:Case<br/>Deferred</b> |
|   | HQ File :01/83/050/01062/AM11/                                                                                                                                                                                                 | RLA File :10/24/040/00127/AM11/        | Lic.No/Date:1010042112<br>14.03.2011       | Defer<br>Date:22.02.2012        |
|   | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 22.2.12. |                                        |                                            |                                 |

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| 5 | <b>Case No.:5/11/83-ALC1/2011</b>                                                                                                                                                                                            | Party Name:MAKWELL PLASTISIZERS PVT. LTD., | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:Case<br/>Deferred</b> |
|   | HQ File :01/83/050/00200/AM12/                                                                                                                                                                                               | RLA File :03/95/040/00817/AM11/            | Lic.No/Date:0310627594<br>21.04.2011       | Defer<br>Date:22.02.2012        |
|   | <b>Decision :</b> The Committee considered the case as per agenda. D/L has been issued to firm on 9.9.2011 by TA (C&PC). Reminder dated 27.2.2012 issued by this office. Accordingly the case may be re-listed on 22.2.2012. |                                            |                                            |                                 |

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| 6 | <b>Case No.:22/11/83-ALC1/2011</b>                                                                                                                                                                                           | Party Name:MAKWELL PLASTISIZERS PVT. LTD., | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:Case<br/>Deferred</b> |
|   | HQ File :01/83/050/00217/AM12/                                                                                                                                                                                               | RLA File :03/95/040/00053/AM12/            | Lic.No/Date:0310628464<br>28.04.2011       | Defer<br>Date:22.02.2012        |
|   | <b>Decision :</b> The Committee considered the case as per agenda. D/L has been issued to firm on 9.9.2011 by TA (C&PC). Reminder dated 27.2.2012 issued by this office. Accordingly the case may be re-listed on 22.2.2012. |                                            |                                            |                                 |

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| 7 | <b>Case No.:4/15/83-ALC1/2011</b>                                                                                                            | Party Name:BOSTIK INDIA PRIVATE LIMITED | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:Case<br/>Deferred</b> |
|   | HQ File :01/83/050/00296/AM12/                                                                                                               | RLA File :07/24/040/00074/AM12/         | Lic.No/Date:0710079600<br>03.06.2011       | Defer<br>Date:22.02.2012        |
|   | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of |                                         |                                            |                                 |

information from the firm to the D/L issued on 8/11/2011 by Deptt. of C&PC (Chem.Div.). Reminder dated 16.1.2012 issued by this office. Accordingly the case may be re-listed on 22.2.2012.

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| 8 | <b>Case No.:</b> 6/23/83-ALC1/2011                                                                                                                                                                                                                                                                                          | Party Name:FG GLASS INDUSTRIES PVT. LTD. | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:</b> Case<br><b>Deferred</b> |
|   | HQ File :01/83/050/00429/AM12/                                                                                                                                                                                                                                                                                              | RLA File :03/94/040/00280/AM12/          | Lic.No/Date:0310640035<br>04.07.2011       | Defer<br>Date:22.02.2012               |
|   | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 14/11/2011(E-Mail) by DIPP. Reminder dated 16.1.2012 issued by this office. Accordingly the case may be re-listed on 22.2.2012. |                                          |                                            |                                        |

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| 9 | <b>Case No.:</b> 14/19/83-ALC1/2011                                                                                                                                                                                                                                                                                                                         | Party Name:PLANT LIPIDS PRIVATE LIMITED | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:</b> Case<br><b>Approved</b> |
|   | HQ File :01/83/050/00389/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :10/24/040/00024/AM12/         | Lic.No/Date:1010044061<br>05.07.2011       | Defer Date:                            |
|   | <b>Decision :</b> The Committee considered the case as per agenda. On the basis of written recommendation provided of Spices Board vide Letter No.MKT/FNP/03/09-10/10189 dt. 23.1.2012 stating that the weighted average yield comes to 14.24% whereas the firm has applied at 18% yield, the Committee decided to approve the case at 18% yield as under:- |                                         |                                            |                                        |

| Item of Export         | Qty      | Item of Import                     | Qty   |
|------------------------|----------|------------------------------------|-------|
| Black Pepper Oleoresin | 15.30 MT | Light Black Pepper (Light Berries) | 85 MT |

This decision is applicable for this licence only.  
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

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| 10 | <b>Case No.:</b> 1/27/83-ALC1/2011                                                                                                                                                                                 | Party Name:B & A MULTIWALL PACKAGING LTD. | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:</b> Case<br><b>Approved</b> |
|    | HQ File :01/83/050/00518/AM12/                                                                                                                                                                                     | RLA File :02/24/040/00023/AM12/           | Lic.No/Date:0210165822<br>13.09.2011       | Defer Date:                            |
|    | <b>Decision :</b> The Committee considered the case as per agenda and in view of the written recommendation forwarded by DIPP vide U.O.No.Nil dated 24.1.2012 the Committee decided to approve the case as under:- |                                           |                                            |                                        |

| Export Item            | Qty.   | Import Item                   | Qty.               |
|------------------------|--------|-------------------------------|--------------------|
| Paper Bags (made up of | 64,000 | 1. Semi Extensible Sack Kraft | 1.04 Kg/Kg content |

|                                                                                                         |                                                                                                        |         |                                                                                         |                                                                               |
|---------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------|---------|-----------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|
| 10                                                                                                      | Semi Extensible Sack Kraft Paper/Natural Sack Kraft paper {70/75 GSM}, Aluminium Foil 19 GSM and LDPE) | Numbers | Paper / Natural Sack Kraft paper (70/75 GSM)<br>2. Aluminium Foil 19 GSM<br><br>3. LDPE | in export<br><br>1.04 Kg/Kg content in export<br>1.04 Kg/Kg content in export |
| RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE. |                                                                                                        |         |                                                                                         |                                                                               |

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| 11 | Case No.:2/27/83-ALC1/2011                                                                                                                                                                                                                                           | Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | Status:Case Deferred  |
|    | HQ File :01/83/050/00519/AM12/                                                                                                                                                                                                                                       | RLA File :03/94/040/00557/AM12/                         | Lic.No/Date:0310655609<br>23.09.2011       | Defer Date:22.02.2012 |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm vide letter dated 8.2.2012. Accordingly the case may be relisted on 22.2.2012 |                                                         |                                            |                       |

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| 12 | Case No.:3/27/83-ALC1/2011                                                                                                                                                                                                                                            | Party Name:KAYGEE-LOPAREX INDIA PVT. LTD. | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | Status:Case Deferred  |
|    | HQ File :01/83/050/00520/AM12/                                                                                                                                                                                                                                        | RLA File :03/94/040/00534/AM12/           | Lic.No/Date:0310656091<br>26.09.2011       | Defer Date:22.02.2012 |
|    | <b>Decision :</b> The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 24.1.2012 issued by DIPP. Accordingly the case may be re-listed on 22.2.2012. |                                           |                                            |                       |

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| Case No.:3/28/83-ALC1/2011                                                                                                                                                                                                                            | Party Name:ARTEK SURFIN CHEMICALS LIMITED. | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | Status:Case Approved |
| HQ File :01/83/050/00523/AM12/                                                                                                                                                                                                                        | RLA File :03/94/040/00476/AM12/            | Lic.No/Date:0310657280<br>30.09.2011       | Defer Date:          |
| <b>Decision :</b> The Committee considered the case as per agenda and in view of the written recommendation forwarded by Deptt of C&PC(Chem.Div) vide U.O.No.14010/46/2010-Ch.II dated 25.1.2012 the Committee decided to approve the case as under:- |                                            |                                            |                      |
| Export Item                                                                                                                                                                                                                                           | Qty.                                       | Import Item                                | Qty.                 |
| Teknolite CZ-2380                                                                                                                                                                                                                                     | 1 Kg                                       | 1. Niacin<br>2. Epichlorohydrin            | 0.077 Kg<br>0.052 Kg |

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|                                                                                                         |  | 3. Lugalvan G-35<br>4. Ethylene Diamine<br>5. Benzyl Chloride | 0.007 Kg<br>0.024 Kg<br>0.054 Kg |
| RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE. |  |                                                               |                                  |

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| 14 | <b>Case No.:2/39/83-ALC1/2011</b>                                                                                                                                                                                                 | Party Name:STERLING AUXILIARIES PVT LTD | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00682/AM12/                                                                                                                                                                                                    | RLA File :03/95/040/00705/AM12/         | Lic.No/Date:0310671309<br>16.12.2011       | Defer<br>Date:22.02.2012    |
|    | <b>Decision :</b> The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 19.1.2012. Accordingly the case may be re-listed on 22.2.2012. |                                         |                                            |                             |

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| Case No.:3/39/83-ALC1/2011                                                                                                                                                                                                                            | Party Name:ARTEK SURFIN CHEMICALS LIMITED. | Meet No/Date:43/83-ALC1/2011<br>25.01.2012                                                                                                                                                                   | Status:Case<br>Approved                  |
| HQ File :01/83/050/00683/AM12/                                                                                                                                                                                                                        | RLA File :03/94/040/00821/AM12/            | Lic.No/Date:0310671423<br>19.12.2011                                                                                                                                                                         | Defer Date:                              |
| <b>Decision :</b> The Committee considered the case as per agenda and in view of the written recommendation forwarded by Deptt of C&PC(Chem.Div) vide U.O.No.14010/46/2010-Ch.II dated 25.1.2012 the Committee decided to approve the case as under:- |                                            |                                                                                                                                                                                                              |                                          |
| Export Item                                                                                                                                                                                                                                           | Qty.                                       | Import Item                                                                                                                                                                                                  | Qty.                                     |
| Culpramax AC 2083<br>(containing 0.35% of Takno CAC 84<br>2% of Dicolloy CU E-100<br>Fold 0.3% of Raluplate 2887)                                                                                                                                     | 1 Kg                                       | 1. Tekno CAC 84 (Synthetic Organic Organic Dyestuff basic dye)<br>2. Dicolloy CU E-100 Fold (Benzyl-Diethylenetramin-Chloride)<br>3. Raluplate 2887 (Aliphatic polycarbonic acids, poly alkylene polyamines) | 0.0035 Kg<br><br>0.02 Kg<br><br>0.003 Kg |
| SUPERSTAR<br>MAINTENANCE SALT<br>(Containing 99% Chromic Acid)                                                                                                                                                                                        | 1 Kg                                       | Chromic Acid                                                                                                                                                                                                 | 0.990 Kg                                 |

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| RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE. |
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| 16 | <b>Case No.:4/39/83-ALC1/2011</b>                                                                                                                                                                                                 | Party Name:ARTEK SURFIN CHEMICALS LIMITED. | Meet No/Date:43/83-ALC1/2011<br>25.01.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/83/050/00684/AM12/                                                                                                                                                                                                    | RLA File :03/94/040/00789/AM12/            | Lic.No/Date:0310671426<br>19.12.2011       | Defer Date:22.02.2012       |
|    | <b>Decision :</b> The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 23.1.2012. Accordingly the case may be re-listed on 22.2.2012. |                                            |                                            |                             |

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| Case No.:1/43/83-ALC1/2011                                                                                                                                                                                                                             | Party Name:GODREJ INDUSTRIES LTD., | Meet No/Date:43/83-ALC1/2011<br>25.01.2012                                  | Status:Case<br>Approved                      |
| HQ File :01/83/050/00745/AM12/                                                                                                                                                                                                                         | RLA File :03/94/040/00861/AM12/    | Lic.No/Date:0310677025<br>17.01.2012                                        | Defer Date:                                  |
| <b>Decision :</b> The Committee considered the case as per agenda and in view of the written recommendation forwarded by Deptt of C&PC (Chem.Div) vide U.O.No.14010/62/2008-Ch.II dated 25.1.2012 the Committee decided to approve the case as under:- |                                    |                                                                             |                                              |
| Export Item                                                                                                                                                                                                                                            | Qty.                               | Import Item                                                                 | Qty.                                         |
| Sodium Lauryl Ether Sulphate (Active Matter 69% min.)                                                                                                                                                                                                  | 1 Kg                               | 1. Lauryl Alcohol<br>2. Ethylene Oxide<br>3. Caustic Soda Lye<br>4. Sulphur | 0.366 Kg<br>0.163 Kg<br>0.075 Kg<br>0.060 Kg |
| RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.                                                                                                                                                |                                    |                                                                             |                                              |

Place:New Delhi

Foreign Trade Development Officer

